

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 78/7/AMR/2020
NAME OF THE COMPANY	Circar Jute Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Raghav Bhartia
NAME OF THE RESPONDENT(S)	Circar Jute Mills Pvt Ltd
UNDER SECTION	7

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 13.08.2021.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT